

(12)

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

PRESENT

**HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J  
HON'BLE MRS. MANJULIKA GAUTAM, MEMBER-A**

Allahabad this the 18<sup>th</sup> day of September, 2008

**ORIGINAL APPLICATION NO. 02 OF 2002**

Indra Deo Dwivedi, Retired Store Keeper, Personal No. 69617797, aged about 61 years, S/o late Sri R.G. Dwivedi, R/o Village Kurmipatti, P.O. Pattardeva, District Deorai.

..Applicant.

By Advocate : Sri Rakesh Verma.

**Versus**

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. The Director General of Ordnance Services, Mater General of Ordnance Branch Army Headquarters, DHQ, New Delhi.
3. Officer-in-Charge, AOC Records, Post Box no.3, Trimulgharry, Secunderabad.
4. The Commandant, Central Ordnance Depot, Chheoki, Naini, Allahabad.

...Respondents.

By Advocate : Sri S.C. Mishra .

**O R D E R**

**Delivered: By Justice A.K. Yog, Member-J**

Sri Rakesh Verma, Advocate, learned counsel for the applicant and Sri S.C. Mishra, Senior Standing Counsel assisted by Sri S.N. Chatterji, Additional Standing counsel for Government of India.

2. The present Counter Affidavit was filed and served back on April 02, 2003, no Rejoinder Affidavit has been filed. Sri Rakesh Verma, learned counsel for the applicant informs that a letter was sent to the applicant on 3.3.2004 by registered post, but the same has neither been acknowledged,

*(Signature)*

(L)

nor replied. It is further stated that the applicant has not been responding since then. The learned counsel for the applicant stated that he has no instructions to press this Application. The Original Application is accordingly dismissed.

3. No order as to costs.

*M. Jayaraman*  
MEMBER-A

GIRISH/-

*A. K. G.*  
MEMBER-J